(b) and (c). The firm hold on industrial licence for the manufacture of 3,600 tons of cold rolled strips per annum and has been allowed to have collaboration tie-up with Mitsui and Company Ltd. and Hitachi Metals Ltd. of Japan. The factory is likely to go into production by the end of next year.

Trade with Jordan

8885. **Shri R. R. Singh Deo:**
Shri D. N. Deb:
Shri D. Amit:
Shri G. C. Naik:

Will the Minister of **Commerce** be pleased to state:

(a) whether any trade delegation had gone to Aman for improving trade between India and Jordan; and

(b) if so, the result of the talks?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). Yes, Sir. The Joint Committee set up under Article 8 of the Trade Agreement between India and Jordan met in Amman from the 17th to 22nd July 1967. It reviewed the progress of trade between the two countries during 1966 and also considered ways and means for its future expansion and diversification.

A Delegation from Jordan will visit India in November 1967 to draw up a long-term trade expansion programme for the years 1968—1970.

Metal Complex in Kerala

8886. **Shri Madhu Limaye:**
Shri S. M. Banerjee:
Shri George Fernandes:
Shri S. M. Joshi:
Dr. Ram Manohar Lohia:

Will the Minister of **Industrial Development and Company Affairs** be pleased to state:

(a) whether it is a fact that the Birlas are building a metal complex in Kerala; and

(b) if so, the main features of the project?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b): There is no Birla "Metal" Complex coming up in Kerala. However, M/s. Century Rayon, a Birla concern, had applied for grant of an Industries Act Licence for putting up an integrated project for the manufacture of High Titanium Slag, Pig Iron Titanium Tetrachloride, Titanium Metal Sponge, Titanium Dioxide, Magnesium Metal, Chlorine, Caustic Soda and Oxygen. The scheme envisages utilisation of ilmenite sands available in Kerala State. The project is estimated to require capital equipment worth Rs. 25 crores, out of which Rs. 16 crores (pre-devaluation) is the cost of imported equipment. The proposal is under consideration.

नागपुर में कपास और रुई का पकड़ा जाना

8887. **श्री हुकम चन्द कछवाय :**
श्री राम सिंह अयरवाल :

क्या **वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागपुर के कपड़ा आयुक्त के आदेशानुसार नागपुर नगर की रुई धुनने की मिलों में बड़ी मात्रा में कपास तथा रुई जब्त की गई थी;

(ख) क्या यह भी सच है कि बिहार तथा महाराष्ट्र में भी बड़ी मात्रा में कपास तथा रुई बरामद हुई थी ;

(ग) यदि हां, तो कितने व्यक्तियों के विरुद्ध कार्यवाही की गई थी और क्या कार्यवाही की गई थी; और

(घ) उनमें कुल कितनी कपास और रुई बरामद हुई ?

वाणिज्य मंत्री (श्री दिनेश सिंह) : (क) और (ख). कपड़ा आयुक्त के आदेशानुसार नागपुर शहर, बिहार या महाराष्ट्र में कपास या रुई की कोई मात्रा